## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. NO. 16/190/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

**NAME OF THE COMPANY:** M/s. Ozone Phamaceuticals Ltd.

**SECTION OF THE COMPANIES ACT: 441** 

S.NO. NAME **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s)

: None

For the Respondent (s): None

## ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)